

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

SUB: DISTRICT JUDGES - State Judicial Service - Sri G.V.Subrahmanyam, Prl. District and Sessions Judge, Mahabubnagar.- Placing the services of the officer at the disposal of Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad for being appointed as Member Secretary, Telangana State Legal Services Authority, Hyderabad on deputation basis - Relief arrangements - ORDERED.

- READ: 1. G.O.Ms.No.9, Law (L.A & J - Home Courts.A1) Department, dated 05.11.2014.
2. High Court's letter Roc No.3177/2019-B.SPL. dated 04.11.2019.
3. G.O.Rt.No.574, Law (L.A & J - SPL.B) Department, dated 11.11.2019 from the Government of Telangana.

ORDER ROC.NO.3177/2019-B.SPL. DATED:12.11.2019

The High Court is pleased to pass the following order:

Sri G.V.Subrahmanyam, Prl. District and Sessions Judge, Mahabubnagar, whose services are placed at the disposal of the Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad, for being appointed as Member Secretary, Telangana State Legal Services Authority, Hyderabad on deputation basis, initially for a period of one year from the date of assumption of charge, in the G.O.3rd read above, will immediately handover charge of his post to the I Additional District and Sessions Judge, Mahabubnagar, and proceed to take up his new appointment. He shall take charge of his post and also the posts for which the Member Secretary, Telangana State legal Services Authority, Hyderabad is holding FAC, from Sri A.Santhosh Reddy.

The I Additional District and Sessions Judge, Mahabubnagar, will be in full additional charge of the post of Principal District and Sessions Judge, Mahabubnagar and also the posts for which the Principal District and Sessions Judge, Mahabubnagar is holding Full Additional charge, until further orders.


REGISTRAR GENERAL 12.11.19
FAC REGISTRAR (VIGILANCE)

To

1. The officer concerned along with copy of G.O.

2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad.
4. The Registrar General and Other Registrars, High Court for the State of Telangana at Hyderabad.
5. The Prl. District and Sessions Judge, Mahabubnagar
6. The I Addl. District and Sessions Judge, Mahabubnagar
7. The Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
8. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
9. The Director, Telangana State Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Secretary, High Court Legal Services Committee, Hyderabad
12. The Pay and Accounts Officer, Hyderabad
13. The District Treasury Officer, Mahabubnagar District

14. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.I Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad